

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IBC)/84/2024  
**NAME OF THE PETITIONER** : Ravi Enterprises & Ors  
**NAME OF THE RESPONDENT(S)** : F.Robin Power Solutions Pvt Ltd  
**UNDER SECTION** : Sec 7 Rule 4 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. A. Vikas for the Petitioner.

Ld. Counsel Mr. Vijith for the Respondent undertakes to file vakalat.

NeSL certificate is yet to be filed and the Applicant is directed to file within 3 weeks.

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Petition for hearing on **15.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk